

of Nigeria before effecting necessary remittances to the financing foreign banks. The Government of Nigeria is understood to be making efforts to seek the cooperation of foreign creditor banks as well as assistance of International Monetary Fund to mitigate its payment problem.

(b) and (d) In accordance with the provisions of statutes governing public sector banks and in accordance with the usages and practices customary among the bankers, information is not to be divulged in this regard.

Working Group to Make Indepth Study of Textile Industry

6798. SHRI P.M. SAYEED :
SHRI B.V. DESAI :

Will the Minister of COMMERCE be pleased to state :

(a) whether Government have appointed a working group to make an indepth study of the present difficulties and future growth prospects of the textile industry in the context of the Seventh Plan ;

(b) whether the working group will also work out a long-term strategy to ensure that units do not become sick ;

(c) if so, the other measures in this regard being taken up to help the textile industry ; and

(d) whether all the suggestions made by the Central Advisory Council on the Textile Industry have been implemented by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) A Working Group on textiles with detailed terms of reference has been set up to formulate the programme for the development of textile industry for the VIIth Five Year Plan (1985-90).

(c) In the recent past, Government have already announced various policy measures for the textile industry. Some of them are mentioned below, in brief :

(1) Government have reduced the import duties on certain specified items of textile machinery subject to an export obligation, in order to generate export capability through modernisation.

(2) It has been decided to afford increased fibre flexibility to weaving and spinning units subject to certain stipulations.

(3) To give a boost to exports of textiles, Government have announced revised rates of cash assistance for exports in addition to other facilities available under the Import and Export Policy.

(4) The duty structure of certain types of yarn and fabrics has been selectively reviewed. These changes are expected to be beneficial to various sectors of the textile industry.

(5) The duties on certain selected varieties of woollen textiles have also been reviewed.

(6) Soft Loan Scheme for the Textile Industry has been further liberalized to give a further boost to the process of modernisation.

(d) Various suggestions made in the first meeting of the Central Advisory Council on Textile Industry have been taken note of for such action as may be necessary.

Basic Scales of Pay Suggested for Class III and IV Employees of LIC

6799. PROF. MADHU DANDAVATE : Will the Minister of FINANCE be pleased to state :